

[Shri Y. B. Chavan]

4. Tax was realised by attachment and/or sale of movable/immovable properties as under :

(i) Movable properties .. Rs. 11.81 crores.

(ii) Immovable properties .. Rs. 1.50 crores.

5. Receivers were appointed in 11 cases.

6. Amount collected as a result of appointment of receivers Rs. 8,43,000.

7. Show-cause notices issued for detention of defaulters in Civil Jail in 2643 cases.

8. Persons detained in Civil Jail 33.

9. Amount collected as a result of issue of show-cause notices and detention in Civil Jail Rs. 19.00 lakhs.

While giving you this information I may tell you that the number of cases is decreasing. The total amount in absolute terms is decreasing. And whatever even the coarse steps, if I may put it that way, are being taken. Therefore, it cannot be said that we are not determined to check this problem in a more resolute manner which we are making.

Sir, it is very difficult to deal with every point that has been raised in the course of the debate. But I have tried to deal with the major planks of criticism and the major direction in which we are trying to deal with them. Sir, I have done.

THE PUBLIC WAKFS (EXTENSION OF LIMITATION) (DELHI AMENDMENT) BILL, 1973.

MR. DEPUTY CHAIRMAN : Now we take up the Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1973.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : Sir, on behalf of Shri Fakhruddin Ali Ahmed, I beg to move :

That the following amendments made by the Lok Sabha in the Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1973, be taken into consideration, namely :—

Enacting formula

1. "That at page 1, line 1, for 'Twenty-fourth' substitute 'Twenty-fifth'".

Clause 1

2. "That at page 1, line 4, for '1973' substitute '1974'".

The question was put and the motion was adopted.

SHRI F. H. MOHSIN : Sir, I move :

"That the amendments made by the Lok Sabha in the Bill be agreed to."

The question was put and the motion was adopted.

STATEMENT BY MINISTER RE. JUNIOR DOCTORS' STRIKE IN DELHI HOSPITALS

MR. DEPUTY CHAIRMAN : The Minister of Health will make a statement.

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) : Mr. Deputy Chairman, Sir, In deference to the views expressed by Hon'ble Members from all sides of the House, and following a request that I received for a meeting from the Junior Doctors, discussions were resumed on 6th March. These discussions, which I conducted personally, were protracted and covered several days, but were held in an atmosphere of cordiality and a